

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 2628 of 1992

New Delhi, dated the 22nd January, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Shri Naresh Kumar,
S/o Shri Sarjar Singh,
Belt No. 11477/DAP,
Vill. & P.O. Mavikala,
Dist. Meerut, U.P. APPLICANT

(None appeared)

VERSUS

1. Delhi Administration through Chief Secretary, Old Secretariat, Delhi.
2. Commissioner of Police, Police Headquarters, I.P. Estate, New Delhi. RESPONDENTS

(By Advocate: Shri Rajinder Pandita)

ORDER (Oral)

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

None appeared for applicant even on the second call when the case was called out.

2. We note that applicant was ~~████████~~¹ absent on 20.1.98 also. Applicant last appeared on 23.12.97. After that the case remained on board till it ~~was~~ is taken up to-day. The case was listed at Sl. No.2 in the list of cases for regular hearing. This is a 1992 case. In the absence of applicant or his counsel the O.A. is dismissed for default and non-prosecution.

Jekyl Smith

(Mrs. LAKSHMI SWAMINATHAN)
Member (J)
/GK/

Antalge
(S.R. ADIGE)
Chairman (A)